

Declaration of Assets and Liabilities

Year 2024-25

I **MITHILESH KUMAR** son of **SRI DWARIKA PRASAD BHAGAT**

Aged 45 years, belonging to **Bihar Legislative Assembly Secretariat**

Service and presently working as **RESEARCH / REFERENCE ASSISTANT**

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependant-1 (name)	Dependant-2 (name)	Dependant-3 Etc. Name
(i)	Cash	₹ 90,000/-	₹ 70,000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 100,000 (approx)	₹ 20,000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	₹ 23,000/- (yearly premium)	₹ 44,000/- (kvp) ₹ 19,024/- (yearly premium)	₹ 13,226/- (yearly premium)	₹ 12,970/- (yearly premium)	NIL
(v)	Motor Vehicles (details of make, etc.)	ACTIVA	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	20 GM (GOLD)	220 GM (GOLD)	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	₹ 50,000/-	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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A. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 acre land (approx) Manihari Katihar	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	2.7 Kattha (joint) & 2.5 Kattha Manihari Nagar Katihar	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	Part Share in ancestral residential & agricultural land at Sahebganj, Jharkhand and Katihar. Till date share not defined	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Feb 2024
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of	NIL	NIL

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	electricity		
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Ack.NO. :- 733742330160724 A.Y. 2024-25 PAN - EFNPK4691R	NOT APPLICABLE
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

B. Personal Detail

GPF/CPF/PRAN No. : - 110037845432
Gender : - MALE
Date of Birth : - 01/03/1979
Class/Group : - B
Cadre : - Bihar Legislative Assembly Secretariat
Home District : - KATIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Mithilesh Kumar

Name of Employee:**MITHILESH KUMAR**

Designation: **Research/Reference Assistant**

Department: **Bihar Legislative Assembly Library**

Place: **Patna**

Date: **13-02-2025**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Mithilesh Kumar
13/02/2025